

ORDER SHEETO.A / MA / RA / CP NO. 848 OF 2006

Applicant/s

Narain Tyagi

Respdts.

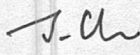
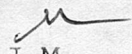
O.O.I

Advocate for Applicant/s

A.K. Pandey

Advocate for Respondent/s

N.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<p style="text-align: right;">O.A. No. 848/06</p> <p>01.4.2013</p> <p>Hon'ble Mr. Justice S.S. Tiwari, J.M</p> <p>Hon'ble Ms. Jayati Chandra, A.M</p> <p>List has been revised, None is present for the applicant. Shri N.P. Singh counsel for the respondents is present.</p> <p>Record shows that this case is of 2006 and no rejoinder affidavit has been filed ^{in the} for last six years. It appears that applicant has lost interest in pursuing the matter. Accordingly, the O.A. is dismissed in default and for non prosecution.</p> <p style="text-align: center;">  A.M  J.M </p> <p>Manish/-</p>	
		Contd. On Sheet No. _____